

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3676  
ANSWERED ON:16.08.2000  
BABASAHEB DR. AMBEDKAR'S BIRTH CENTENARY  
RATTAN LAL KATARIA

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government had decided to develop the Delhi residence of Babasaheb Dr. Ambedkar as a National Monument on the occasion of his Birth Centenary Celebrations;
- (b) if so, the details thereof and the action taken in this regard as on date; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

- (a) Yes, Sir.
- (b) The Government of NCT of Delhi was requested to acquire the land and property located at 26 Alipur Road, where Dr. B.R. Ambedkar had stayed. Rs. 7.12 crores have been released for the purpose. Subsequently the matter has been subjudice in Delhi High court.
- (c) Does not arise.